

S U P R E M E C O U R T O F  
RECORD OF PROCEEDINGS

I N D I A

BEFORE THE REGISTRAR MR. SURAJIT DEY

Petition(s) for Special Leave to Appeal (C)

No(s). 25075/2012

VINOD KUMAR SHUKLA

Petitioner(s)

VERSUS

STATE OF U.P. &amp; ORS.

Respondent(s)

(with office report)

Date : 29/01/2015 This petition was called on for hearing today.

For Petitioner(s)

Mr Braham Singh, Adv.  
Mr. R. D. Upadhyay, Adv.

For Respondent(s)

Mr Abhindra Maheshwary, Adv.  
Mr. Ardhendumauli Kumar Prasad, Adv.  
Mr. Shail Kumar Dwivedi, Adv.UPON hearing the counsel the Court made the following  
O R D E R

Counter affidavit filed on behalf of respondent No.1.

Counter affidavit on behalf of respondent no.2 not yet

filed. However, as last opportunity two weeks time is  
granted for the same.

List again on 18.3.2015.

Signature Not Verified

Digitally signed by  
Hema Joshi  
Date: 2015.02.02  
16:45:58 IST  
Reason:(SURAJIT DEY)  
Registrar